

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 112
(IB)-31(PB)/2020

IN THE MATTER OF:

Hemant Kumar

Vs.

Educomp Raffles Higher Education Ltd

... Applicant/Petitioner

... Respondent

Order Under Section 9 of IBC, 2016

Order delivered on 23.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Priyadarshi, Mr. Piyush Singh,
Mr. Saksham Ahuja, Advs.

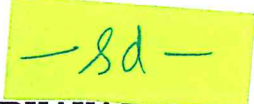
For the Respondent

: -

ORDER

List on 19.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)